

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 26.09.2013

CP No. 02/2013 (OA No. 711/2012)

Mr. Nand Kishore, counsel for petitioner.
Mr. M.K. Meena, counsel for respondents.

Heard learned counsel for the parties.

Having considered the submissions made on behalf of the parties, we are of the opinion that the order in question has been complied with. Therefore, the Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

✓
(DR. K.B. SURESH)
JUDICIAL MEMBER

Kumawat